

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 103/02/2020T.A./260/8/2018D SAHU

-V/S-

BHARAT SANCHAL NIGAM LIMITED ITEM NO:52 FOR APPLICANTS(S) Adv. :None

FOR RESPONDENTS(S) Adv.:Mr. P. R. Barik

Notes of The Registry	Order of The Tribunal	
	None appears for the applicant. No one was present on behalf of the applicant on 18.09.2019 also. Copy of the order dated 08.07.2019 was sent to the applicant. Hence, the OA is dismissed in default for non-prosecution on the part of the applicant.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
	pms	